

High Court of Delhi, New Delhi  
The Secretariat, Committee for Designation of Senior Advocates

NOTICE

No. 163/SAS/DHC

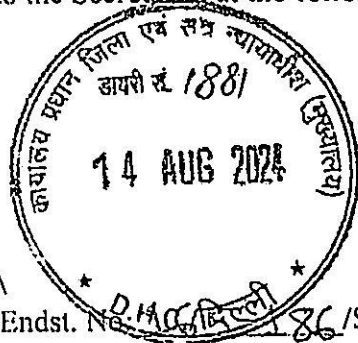
Dated: 09.08.2024

Regarding: Designation of Senior Advocate

In pursuance to Rule 9(B), 'The High Court of Delhi Designation of Senior Advocate Rules, 2024' Letter of Request seeking conferment of designation as Senior Advocate has been received from Dr. Teeka Ram Naval, DHJS (Retired).

In terms of Rule 8 of "The High Court of Delhi Designation of Senior Advocate Rules, 2024" suggestions/views, if any, of other stakeholders in the proposal for designation of Dr. Teeka Ram Naval, DHJS (Retired) who has applied for conferment of designation as Senior Advocate, are invited for consideration by the 'Committee for Designation of Senior Advocates' (CDSA) for the purpose of assessment of the Letter of Request so received.

Suggestions/views only if accompanied by verifiable material may be submitted to the Secretariat of the CDSA latest by 09.09.2024. Suggestions/views beyond the said stipulated period shall not be entertained by the Secretariat. Suggestions/views may be communicated to the Secretariat at the following e-mail address: [aoj-sas@dhc.nic.in](mailto:aoj-sas@dhc.nic.in)



Endst. No. DHC/दिल्ली/86/SAS/DHC

*Kawari*  
(Pawan Kumar Kalra)  
Registrar (SAS)

'Secretariat', Committee for Designation of Senior Advocates  
Room No.108, Ground Floor, LCB Block-II,  
High Court of Delhi, New Delhi

Dated 09.08.2024

Copy for information and necessary action to:-

1. The Secretary General, Supreme Court of India.
2. The Secretary, Bar Council of India.
3. The Secretary, Bar Council of Delhi.
4. The Secretary, Delhi High Court Bar Association.
5. The Principal District & Sessions Judges, all District Courts of Delhi.
6. The Secretaries of all District Court Bar Associations of Delhi
7. Joint Director (IT) - with request to publish the Notice on the website of this Court.
8. Notice Board.

With request to  
publish the notice  
on their official  
website

020 (Encl. B)

*Kawari*  
(Pawan Kumar Kalra)  
Registrar (SAS)

P. D/SJ (HCS)  
13/08/24

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

No. 28879-83 /Genl./Misc./Circulation/2024

Dated, Delhi the 7 10 2024

Sub:- Regarding Designation of Senior Advocate.

Forwarded a copy of the letter bearing No. 163/SAS/DHC dated 09/08/2024 and this office bearing diary No. 1881/B dated 14/08/2024 on the subject cited above received from Registrar(SAS) for Registrar General, Hon'ble High Court of Delhi, New Delhi to :-

1. The Ld. Principal Judge, Family Courts (HQs), Dwarka courts, Delhi for information and necessary action at their own end.
2. The President/Hony. Secretary, Delhi Bar Association, THC Courts, Delhi for Information and necessary action.
3. The Ld. Officer In-Charge, Care Taking Branch, Central, THC Delhi with the request to direct the concerned official to display the same on the notice board of Tis Hazari Court Complex Delhi.
4. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
5. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.

  
(RAVINDER BEDI)

Officer In-Charge, General Branch, (C),  
District Judge, (Commercial Court),  
Tis Hazari Courts Delhi.

Encl. As above

  
17/10/24